

(6)

## IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

XXXXX BOMBAY BENCH

O.A. No. 666/87

XXXXXX

198

DATE OF DECISION 8.9.1992

Shri R.M.Nishandar &amp; Ors. Petitioner

Shri D.V.Gangal Advocate for the Petitioner(s)

Versus

Union of India &amp; Ors. Respondent

Shri V.G.Rege Advocate for the Respondent(s)

## CORAM

The Hon'ble Mr. Justice S.K.Dhaon, Vice Chairman

The Hon'ble Mr. M.Y.Priolkar, Member (A)

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

No

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